

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 680
TO BE ANSWERED ON 20.07.2016**

PYKKA Scheme

**680. SHRI DUSHYANT CHAUTALA:
SHRI N.K. PREMACHANDRAN:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details about the financial allocation and number of panchayats benefited under Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) for development of sports in rural areas;

(b) whether many State Governments have not been granted any assistance under this scheme for the development of sports in rural areas; and

(c) if so, the details thereof and the action taken by the Government for proper implementation of this scheme in all States?

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
(SHRI VIJAY GOEL)**

(a) to (c) The Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) was being implemented by the Ministry of Youth Affairs & Sports from 2008-09 to 2013-14 for creation and maintenance of basic sports infrastructure at village and block panchayat level and holding of annual sports competitions to encourage mass participation in sports. All State Governments have been granted financial assistance under the PYKKA Scheme for development of sports in rural areas. State-wise details of funds released to States under the PYKKA Scheme is given in Annexure – I. Year-wise details of financial allocation under the PYKKA Scheme and details of playfields approved and developed during its currency is given in Annexure II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 680 FOR 20.07.2016 ASKED BY SHRI DUSHYANT CHAUTALA AND SHRI N.K. PREMACHANDRAN, MPs REGARDING PYKKA SCHEME

Annexure – I

State-wise details of funds released to States under the PYKKA Scheme

(Rs. in crore)

Sl. No.	Name of the State/ UT	2008-09		2009-10		2010-11		2011-12		2012-13		2013-14		upto date grant released		
		Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Total
1	Andhra Pradesh	12.99	0.78	12.99	0.95	25.98	11.26	25.98	0	10.63	11.5	7.27	0	95.84	24.49	120.33
2	Arunachal Pradesh	0	0.93	4.44	0	10.51	2.05	0	0	0	0	0	0	14.95	2.98	17.93
3	Assam	0	1.88	3.85	0	0	3.34	0	0	10.28	0	0	0	14.13	5.22	19.35
4	Bihar	5.22	0	5.02	3.42	0	6.19	0	0	0	0	0	0	10.24	9.61	19.85
5	Chhattisgarh	0	0	5.06	1.17	0	2.01	0	2.23	25.27	2.31	0	0	30.33	7.72	38.05
6	Goa	0	0	0.18	0	0	0.26	0	0	0.18	0	0	0	0.36	0.26	0.62
7	Gujarat	0	0	7.1	0	2.55	2.69	13.43	0	0	0	0	0	23.08	2.69	25.77
8	Haryana	3.26	0	3.25	1.1	14.43	1.81	5.09	1.6	0	0.85	3.34	1.81	29.37	7.17	36.54
9	Himachal Pradesh	2.01	0	2.01	0.7	8.8	1.33	3.66	1.24	6.34	1.26	2.99	0.83	25.81	5.36	31.17
10	Jammu & Kashmir	2.66	0	2.1	0	0	2.1	0.56	0	0	0	0	0	5.32	2.1	7.42
11	Jharkhand	0	0	2.39	0	0	3.16	2.4	0	0	0	0	0	4.79	3.16	7.95
12	Karnataka	0	0	3.12	1.42	14.86	2.94	0	2.17	9.61	3.27	10.2	2.86	37.79	12.66	50.45
13	Kerala	0.8	0	0.8	0	11.17	1.32	0	0.23	10.36	0	0	0	23.13	1.55	24.68
14	Madhya Pradesh	11.82	0	0	2.64	0	4.79	39.99	4.91	0	4.75	32.55	4.65	84.36	21.74	106.1
15	Maharashtra	8.91	0	4.86	0	41.94	4.36	0	0	0	3.44	0	0	55.71	7.8	63.51
16	Manipur	0.87	0	0	0.47	0	0	0.22	0	0	1.02	0	0	1.09	1.49	2.58
17	Meghalaya	0	0	1.06	0	1.19	0.79	1.72	0.08	0	0.67	0.44	0.11	4.41	1.65	6.06
18	Mizoram	0.85	0	0.21	0.37	2.27	0.71	2.07	0.1	2.07	1.29	4.1	0.81	11.57	3.28	14.85
19	Nagaland	1.18	0	0.3	0.56	2.96	0.13	4.7	0	0	1.03	6	0	15.14	1.72	16.86
20	Odisha	3.67	0	8.05	2.11	5.98	4.27	7.34	0	19.21	4.39	7.53	0.27	51.78	11.04	62.82
21	Punjab	6.27	1.97	6.27	1.18	26.66	1.85	0	0	0	0.24	0	1.58	39.2	6.82	46.02
22	Rajasthan	3.71	0	4.72	1.93	0	0	2.75	1.72	0	3.88	0	0	11.18	7.53	18.71
23	Sikkim	0.54	0	0.13	0.32	2.02	0	1.66	1.2	2.51	1.12	0.79	0	7.65	2.64	10.29
24	Tamilnadu	5	0	1.91	2.63	0	5.1	0	0	0	1.25	6.58	8.89	13.49	17.87	31.36
25	Tripura	1.09	0.37	0	0.36	3.24	0.78	4.09	0.79	0	0.92	4.3	0.91	12.72	4.13	16.85

Sl. No.	Name of the State/ UT	2008-09		2009-10		2010-11		2011-12		2012-13		2013-14		upto date grant released		
		Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Infra	Compt.	Total
26	Uttar Pradesh	10	0	16.96	2.55	62.27	9.47	18.39	8.2	9.03	0	4.92	1.15	121.57	21.37	142.94
27	Uttarakhand	3	0	5.9	1.03	19.43	1.47	0	1.4	3.38	1.28	22.84	1.2	54.55	6.38	60.93
28	West Bengal	0	0	2.32	0	2.32	3.31	0	0	0	0	0	0	4.64	3.31	7.95
	UTs															
29	A & N Islands	0	0	0	0	1.06	0	0	0	0	0	0	0	1.06	0	1.06
30	Chandigarh	0	0	0	0	0	0.03	0	0	0	0	0	0	0	0.03	0.03
31	Daman & Diu	0	0	0	0	0	0	0	0	0.14	0	0	0	0.14	0	0.14
32	Lakshadweep	0	0	0	0	0.51	0	0	0	0	0	0	0	0.51	0	0.51
33	Puducherry	0	0	0	0	0.69	0	0	0	0	0	0	0	0.69	0	0.69
	NSDF PYKKA	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total	83.85	5.93	105	24.91	260.84	77.52	134.05	25.87	109.01	44.47	113.85	25.07	806.6	203.77	1010.37
	National Level Competitions released to SAI	0	2.98	0	0	0	0	0	5.1	0	0	0	2.5	0	10.58	10.58
	Grant to NYKS to hold Rural & Inter-School competitions	0	0	0	0	0	10.53	0	0	0	0	0	0	0	10.53	10.53
	Total	83.85	8.91	105	24.91	260.84	88.05	134.05	30.97	109.01	44.47	113.85	27.57	806.6	224.88	1031.48

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Annexure – II

Details of allocation of funds and number of playfields approved and developed under erstwhile PYKKA Scheme

(Rupees in crore)

Year	Approved allocation		Number of Playfields approved	Number of Playfields developed
	BE	RE		
2008-09	125.00	92.00	22986	22020
2009-10	160.00	135.00	2360	2360
2010-11	413.00	350.00	22805	22724
2011-12	225.00	165.20	4822	4382
2012-13	235.00	155.00	8976	5964
2013-14	200.00	200.00	5764	5159
